

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 74/ 2024	State Bank of India Vrs. M/s. Divya Traders	Simanchal Panda	9338005621	NA	10.12.2024	10.12.2024
			C.S. 75/ 2024	State Bank of India Vrs. M/s. Hai Stand Agencies	Simanchal Panda	9338005621	NA	10.12.2024	10.12.2024
			C.S. 76/ 2024	Bank of Maharashtra Vrs. M/s. Omm maa Bhairabi General	Ranjan Kumar Tripathy	9776078022	NA	16.12.2024	16.12.2024

			Store					
		C.S. 77/ 2024	State Bank of India Vrs. Jayashree Nayak and 02 Others	Niranjan Mahapatra	8144796088	NA	18.12.2024	18.12.2024
		C.S. 78/2024	State Bank of India Vrs. M/s. Utkal Technology Solutions and others	Simanchal Panda	9338005621	NA	27.12.2024	27.12.2024
		C.S. 79/ 2024	State Bank of India Vrs. M/s. Kitchen 99, Berhampur	Simanchal Panda	9338005621	NA	27.12.2024	27.12.2024
		C.S. 80/ 2024	Sate Bank of India Vrs. M/s. Uma Bengals, Berhampur	Simanchal Panda	9338005621	NA	27.12.2024	27.12.2024
		I.A. 11/ 2024	Smt. Sujata Sabat and another Vrs. Purna Chandra Sahu and 05 others	U.S.Sabat	9437261483	NA	04.12.2024	04.12.2024
		I.A. 12/ 2024	M/s. Palo Motors Vrs. TVS Motor	Kailash Chandra Sahu	9861189688	NA	17.12.2024	17.12.2024

5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 116/2023	State Bank Of India (RASMEC) Cuttack Vrs M.D.Traders & Others	Subrat Mohanthy & Associates	25.09.2023	07.12.2024
			CS(I) 01/2024	Rakesh Kumar Vs Priyadarshini Routray and another	Mohit Agarwal & Associates	18.12.2024	23.12.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn NO. 518 of 2018	Axis Bank Ltd. vrs. Pravash Pradhan	Adv. B. B. Barik	25.08.2018	17.12.2024
			Exe. 395 of 2021	Indusind Bank Ltd. Vrs. Rakesh Kumar Dasand Another	Adv. B. B. Barik	09.09.2021	17.12.2024
			Exe. 127 of 2024	M/s. Sriram Finance Ltd. Vrs. Rama Chandra Khamari and Another	Sri Pravat Kumar Samantaray & Associates	30.03.2024	23.12.2024
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 176/2017 CIS 238/2022	State Bank Of India Anugul Vrs Goutam Behera & Others	Subrat Sarangi & Associates	20.06.2017	04.12.2024
			CS(III) 136/2023	IDBI Bank Cuttack Vrs Sita Enterprises & Others	Sri R.Sahu & Associates	30.10.2023	9.12.2024
			CS(III) 75/2024	Indian Overseas Bank Cuttack Vrs Shri Subham Traders	Sri Gurudatta Kar & Associates	03.07.2024	13.12.2024
			CS(III) 76/2024	Bank Of Baroda Cuttack Vrs Samir Kumar das & Another	Sri Gurudatta Kar & Associates	03.07.2024	13.12.2024
			CS(III) 160/2023	State Bank Of India (RASMEC) Cuttack Vrs Jharana Routray	Nityananda Tripathy & Associates	30.11.2023	13.12.2024
			CS(III) 46/2024	Bank Of India Cuttack Vrs Tabatia Behera	Laxmidhar Das & Associates	22.03.2024	13.12.2024
			CS(III) 55/2022	State Bank Of India (RASMEC) Cuttack Vrs Hallo World 7 Another	Nityananda Tripathy & Associates	11.05.2022	17.12.2024
			CS(III) 176/2022	State Bank Of India (RASMEC) Cuttack Vrs Rajkishore Nayak	Nityananda Tripathy & Associates	10.10.2022	18.12.2024
			CS(III) 178/2022	State Bank Of India (RASMEC) Cuttack Vrs M/S Radhika & Others	Nityananda Tripathy & Associates	10.10.2022	18.12.2024
			CS(III) 190/2019	State Bank Of India (RASMEC) Cuttack	Nityananda Tripathy & Associates	26.04.2019	18.12.2024

			CIS (209/2021)	Vrs Kishore Nursery			
			CS(III) 56/2023	Odisha Gramya Bank Angul Vrs Pradeep Dhal	Subrat Sarangi & Associates	12.05.2023	19.12.2024
			CS(III) 172/2022	State Bank Of India (RASMEC) Cuttack Vrs Hari Omm Traders & Others	Nityananda Tripathy & Associates	10.10.2022	19.12.2024
			CS(III) 90/2023	State Bank Of India (RASMEC) Cuttack Vrs Rewa Salon & Others	Nityananda Tripathy & Associates	31.07.2023	19.12.2024
			CS(III) 820/2016 CIS (54/2021)	Union Bank (Corporation Bank) Cuttack Vrs Sunita Agarwal	R.C.Ojha & Associates	05.11.2016	19.12.2024
			CS(III) 88/2023	State Bank Of India (RASMEC) Cuttack Vrs M.Krishna Rao	Nityananda Tripathy & Associates	31.07.2023	20.12.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb (P) No. 16 of 2024	M/s. Woodhill Hillways (JV) Vrs Rail Vikas Nigam Ltd.	Sri S. Dwibedi Vrs Sri J. K. Singh	23.03.2024	-	11.12.2024	270 days	Dismissed on contest	-	-	-
			Arb (P) No. 89 of 2024	ASR Engineering & project Ltd. Vrs NALCO	Sri S.K. Mohanty Vrs Sri Tanmay Kumar Mishra	20.08.2024	-	20.12.2024	120 days	Dismissed on contest	-	-	-
			Arb (P) No. 28 of 2023	M/s. new Band Box Dry Cleaners Vrs Eco Railways	Sri A. K. Banerjee Vrs Umakanta pattanaik	24.06.2023	-	04.12.2024	545 days	Dismissed on contest	-	-	-
			COCS 2 of 2021	Smt. Swastika Biswal Vrs Sudhansu	Sri prasanta Kumar Biswal Vrs Sitansu	18.02.2021	-	21.12.2024	1132 days	dismissed on contest	-	-	-

				Kumar bhoi	Mohan Dwibedy								
			C.S. 1558 of 2018	Bijaylaxmi Samal Vrs Pradeep kumar Moharana	Sri S.C. Das Vrs Sri Lingaraj Pradhan & Ors	21.04.2018	-	18.12.2024	2390 days	Decreed in part on contest	-	-	-
			C.S. 2032 of 2010	M/s Global Experts Vrs M/s Arbind Prakash	Sri sitansu Mohan Dwibedi Vrs b. K. Pattanaik	13.12.2010	-	26.12.2024	5110 days	Decreed on contest	-	-	-
			Exn (P) No. 300of 2021	M/s Bikas Publishing House Pvt. Ltd. Vrs. Sarada Mishra	Sri A. K. Sahoo Vrs. Sri Silabhadra Shastri	10.08.2021	-	09.12.2024	1245 days	Fully satisfied	-	-	-
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS 442/22 CIS (262/22)	Odisha Gramya Bank Anugul Vrs Dayanidhi Dwari	S.Sarangi & Associates Vrs K.C.Das & Associates	02.08.2022		17.12.2024	866 Days	Contest	-	-	-
			CS 66/22	Odisha Gramya Bank Dhenkanal Vrs Naresh Rout	D.Mohapatra Associates Vrs B.Mohapatra Associates	19.05.2022		20.12.2024	947 Days	Contest	-	-	-

			CS 12/2024	UCO Bank Cuttack Vrs Omm Furnitures & Others	Mitra Ranjan Trioathy Associates Vrs Srikant Barik Associates	11.01.2024		24.12.2024	349 Days	Contest	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	C.S. 08/2019	State Bank of India Vrs. Apurva Kumar Das	Simanchal Panda Vrs. Sudarsan Panda	11.01.2019	NA	03.12.2024	5 years 01 month	Contest			U/o.7 , R-1 CPC
			C.S. 72/2021	State Bank of India Vrs. Dayanidhi Beheradalai	S.N.Saman ta Roy Vrs. Srikant Sahu	01.08.2022	NA	18.12.2024	2 years 04 month s	Contest			U/o.7 , R-1 CPC
			C.S. 215/2022	Rebati Pradhan Vrs. The District Collector, Chattrapur	Hemanta Kumar Das Vrs. Krushna Prasad Sahu	12.05.2022	NA	21.12.2024	2 years 07 month s	Contest			U/o.7 , R-1 CPC
			E.P. 156/2024	State Bank of India Vrs. Rajanikant a Patro	Simanchal Panda	26.06.2024	NA	21.12.2024	06 month s	Contest			U/o.2 1, R- 11 CPC
			E.P. 152/2024	State Bank of India Vrs. Birendar Kumar Patnaik	Simanchal Panda	26.06.2024	NA	23.12.2024	06 month s	Contest			U/o.2 1, R- 11 CPC

			E.P. 114/2024	State Bank of India Vrs. Rajashree Paricha	Simanchal Panda	17.06.2024	NA	26.12.2024	06 month s	Contest			U/o.2 1, R- 11 CPC
			E.P. 150/2024	State Bank of India Vrs. Dandapani Maharana	Simanchal Panda	26.06.2024	NA	26.12.2024	06 month s	Contest			U/o.2 1, R- 11 CPC
4.	Civil Judge (Sr. Div), Commercial Court, Samablpur	Sambalpu r	CS 6/2023	PNB, Sambalpur Vrs Shaista Parween	A.K. Pattnaik & associates Vrs. Sureshwar Mishra & Associates	27.2.2023	No.	10.12.2024	652 days	Contested	-	15 days	Orde r 7, Rule 2
			IA 1 of 2023	UCO Bank Vrs Sangram Keshari Khuntia	P.K. Mohapatra Vrs. P.K. Pradhan	15.5.2023	No.	3.12.2024	568 days	Contested	-	15 days	Orde r 7, Rule 2
			Arb. 2 of 2023	UCO Bank Vrs Sangram Keshari Khuntia	P.K. Mohapatra Vrs. P.K. Pradhan	15.5.2023	No.	3.12.2024	568 days	Contested	-	15 days	Orde r 7, Rule 2

			Arb. 9 of 2024	M/s. Green Gold Global Resources Pvt. Ltd. Vrs. Ms/. Talawandi Sabo Power Limited	S.N. Padhee Vrs. Dharmendra Kumar Patel and Associates	10.9.2024	No.	13.12.2024		Contested	-	94 days	U/s. 9 of Arbitration & Conciliation Act
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	BKGP-383/141 of 2023-24	Bank of Baroda, Dharamgarh, District - Kalahandi Versus M/s Biswal Kirana Store	Plaintiff (Adv): Sri S.K.Mund and Associates.	24-07-2024 in Commercial Court, Balangir	No	02.12.2024	4 months 9 days	Dismiss on default	N/A	N/A	C.P. C.
			Ex.P. 7/15 of 2022-24	M/s- Cholamandalam Investment and Finance Company Ltd. - Versus- Mr. Chandan Singhdeo and others	Plaintiff (Adv): Sri B.C.Rana	05-07-2024 in Commercial Court, Balangir	No	02.12.2024	4 months 24 days	Dropped	N/A	N/A	C.P. C.
			CS-156/9 of 2015-24	SBI, ADB, Balangir Versus M/s Dharitri SHG	Plaintiff (Adv): Sri S.S. Mishra & Associates	08-07-2024 in Commercial Court, Balangir	No	03.12.2024	4 months 21 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-215/168 of 2017-	SBI, Gajbandh Versus Ravi	Plaintiff (Adv): Sri P.N.Danta	25-07-2024 in Commercial	No	04.12.2024	4 months 10	Dismiss for Default	N/A	N/A	C.P. C.

			24	Karmi & another.		al Court, Balangir			days				
			BKGP-95/16 of 2016-24	Utkal Grameen Bank Versuss Raj Kishor Naik and others	Plaintiff (Adv): Sri S.K.Padhi & S.K.Mund	12-07-2024 in Commercial Court, Balangir	No	05.12.2024	4 months 15 days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-55-314-15 of 2016-23-24	UGB, Jaipatna Versus Saraswati Naik & another	Plaintiff (Adv): Sri S. K. Mund & Associates.	22-07-2024 in Commercial Court, Balangir	No	06.12.2024	4 months 5 days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-12/24 of 2017-24	SBI, Titilagarh Branch Versus Bimadhar Majhi and others	Plaintiff (Adv): Sri R.N.Rath	19-07-2024 in Commercial Court, Balangir	No	09.12.2024	4 months 8 days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-185/128 of 2023-24	IDBI, Bhawanipatna Branch Versus M/s - Sri Manikeswari Pharmaceuticals	Plaintiff (Adv): Sri Ganeswar Pattnaik & Associates.	18-07-2024 in Commercial Court, Balangir	No	09.12.2024	4 months 9 days	Dismiss for Default	N/A	N/A	C.P. C.
			Ex. P 31/3 of 2016-24	Mahindra and Mahindra Financial	Plaintiff (Adv): Sri Bikash Ku. Mishra	5-07-2024 in Commercial Court,	No	10.12.2024	4 months 22 days	Dropped	N/A	N/A	C.P. C.

				Serviced Ltd. Versus Prabhat Ku. Mallik & another		Balangir							
			BKGP-101/18 of 2016-24	SBI, ADB, Nuapada Versus Binapani S.H.G	Plaintiff (Adv): Sri S.R. Dandsena	12-07-2024 in Commercial Court, Balangir	No	11.12.2024	4 month 15 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-267/104 of 2022-24	SBI, Balangir Versus Subham Podh	Plaintiff (Adv): Sri Pramod Ku. Tripathy & Associates	19-10-2022 in the Court of Senior Civil Judge, Balangir	No	11.12.2024	2 Year 1 month 8 days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-12/23 of 2017-24	UGB, Junagarh Versus Durga Madhab Naik & others	Plaintiff (Adv): Sri S.K.Mund	24-07-2024 in Commercial Court, Balangir	No	13.12.2024	4 Months 3 Days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-140/27 of 2017-24	Canara Bank Versus Ghanashyam Sabar	Plaintiff (Adv): Sri R.K.Bhoi	12-07-2024 in Commercial Court, Balangir	No	13.12.2024	4 Months 15 days	Dismiss for Default	N/A	N/A	C.P. C.
			Ex. P. 50/13 of 2021-24	HDB, Financial Services Lgtd. Versus Ramesh Gurandi	D.Hr (Adv): Sri B.P.Sarang i	05-07-2024 in Commercial Court, Balangir	No	13.12.2024	4 Months 22 days	Dropped	N/A	N/A	C.P. C.

			& another									
			SBI, Badmal Versus Manas Ku. Dutta	Plaintiff (Adv): Sri P.K.Sahu	14-12-2024 in Commerci al Court, Balangir	No	14.12.2024	4 Month s 7 Days	Settled in 4th National Lok Adalat - 2024	N/A	N/A	C.P. C.
			IDBI, Bank Soneopur Versus Arabinda Barik	Plaintiff (Adv): Sri G.S.Panda & Associates	14-12-2024 in Commerci al Court, Balangir	No	14.12.2024	4 Month s 2 Days	Settled in 4th National Lok Adalat - 2024	N/A	N/A	C.P. C.
			ICICI, Bank Balangir Versus Padmini Pradhan & others	Plaintiff (Adv): Sri Debadatta Mishra & Associates	14-12-2024 in Commerci al Court, Balangir	No	14.12.2024	5 Years 5 Days	Settled in 4th National Lok Adalat - 2024	N/A	N/A	C.P. C.
			Shriram Finance Versus Binanta Kata & another	Plaintiff (Adv): Sri P.K.Senapa ti and Associates.	14-12-2024 in Commerci al Court, Balangir	No	14.12.2024	4 Month s 22 Days	Settled in 4th National Lok Adalat - 2024	N/A	N/A	C.P. C.
			Shriram Finance Versus Mahadev Mishra & another	Plaintiff (Adv): Sri P.K.Senapa ti and Associates.	14-12-2024 in Commerci al Court, Balangir	No	14.12.2024	4 Month s 22 Days	Settled in 4th National Lok Adalat - 2024	N/A	N/A	C.P. C.
			SBI Junagarh Versus Jadumani Naik &	Plaintiff (Adv): Sri S.K.Mund & Associates	16-12-2024 in Commerci al Court, Balangir	No	16.12.2024	4 Month s 3 Days	Dismiss on default	N/A	N/A	C.P. C.

			others										
			BKGP-264/11 of 2015-24	SBI Versus Rajesh Ku. Patra & another	Plaintiff (Adv): Sri S.K.Mund	12-07-2024 in Commercial Court, Balangir	No	17.12.2024	5 Months 5 Days	Dismiss on default	N/A	N/A	C.P. C.
			BKGP-299/14 of 2015-24	SBI, ADB, Junagarh Versus Satyanarayan Meher	Plaintiff (Adv): Sri Sujit Ku. Mund & Associates	24-07-2024 in Commercial Court, Balangir	No	17.12.2024	4 months 24 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-11/47 of 2020-24	UGB Satighat Versus Maa Laxmi Swayam Sahayak Dal, Chalki, Srimati Majhi & others	Plaintiff (Adv): Sri K.K.Panda	11-07-2024 in Commercial Court, Balangir	No	18.12.2024	4 months 25 days	Dismiss on default	N/A	N/A	C.P. C.
			CS-173/96 of 2022-24	State Bank of India Versus Padmanava Naik	Plaintiff (Adv): Sri S.P.Pradhan & Associates	22-07-2024 in Commercial Court, Balangir	No	21.12.2024	4 Months 5 Days	Judgment (Ex-parte)	—	—	C.P. C.

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3705	Institution- 46 <u>Received- 06</u> Total- 52	69	3688	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1351	54	40	1365	
3.	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	422	Institution- 14 Received- 01 <u>E.P. Restored- 03</u> Total- 18	32	408	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	417	47	28	436	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	218	Institution- 02 <u>Received- 02</u> Total- 04	24	198	
TOTAL			6113	175	193	6095	